

Title: Introduction of the Constitution (Amendment) Bill, 2000. (Insertion of new article 31)

SHRI Y.S. VIVEKANANDA REDDY (CUDDAPAH): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI Y.S. VIVEKANANDA REDDY : I introduce** the Bill.

* Published in the Gezette of India, Extraordinary, Part-II, Section-2, dt. 11.8.2000

** Introduced with the recommendation of the President.

15.37 hrs.